

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1578**

TO BE ANSWERED ON THE 29TH JULY, 2025/ SARVANA 7, 1947 (SAKA)

MISUSE OF DEEPPAKE TECHNOLOGY

**†1578. SHRI GIRIDHARI YADAV:
SHRI RAMPRIT MANDAL:
SHRI DINESH CHANDRA YADAV:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether deepfake technology has become a very dangerous weapon now-a-days;**
- (b) whether deepfake technology is being used to spoil the image and career of any person; and**
- (c) if so, whether there is any special law against deepfake technology in the country and if not, whether the Government proposes to introduce any effective law in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a) to (c): Deepfakes are misinformation/ disinformation powered by Artificial Intelligence (AI), posing significant risk by creation of manipulated audio visual content to harm the reputation, dignity and safety of individuals through the digital and social media platforms.

Provisions have been made in the Information Technology Act, 2000, Information Technology (Intermediary Guidelines and Digital Media Ethics

Code) Rules, 2021 (IT Rules), Digital Personal Data Protection Act, 2023, Bhartiya Nyaya Sanhita, 2023 for protection of data from unauthorized access, cheating by personation, violation of privacy, obligation on social media intermediaries etc. to not host, store or publish any information violative of any law for the time being in force, removal of the unlawful information categorized under the IT Rules, 2021 and penal action for spread of false/misleading information or rumours etc.

National Cybercrime Reporting Portal (NCRP) has been launched by Ministry of Home Affairs for reporting cybercrimes including deepfakes. Under NCRP, citizens can report suspicious websites/ URLs, WhatsApp number/ Telegram handles, Phone numbers, E-mail ids, SMS headers/numbers, Deepfakes and Social Media URLs, which are analyzed and appropriate action taken in collaboration with Law Enforcement Agencies (LEAs).

Ministry of Electronics and Information Technology (MeitY) and Indian Computer Emergency Response Team (CERT-In) issue advisories from time to time regarding obligations of online platforms to detect, label and remove malicious synthetic media including deepfakes and measures to be followed to stay protected against deepfakes.